

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Seventy-Sixth Report
(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Seventy-sixth Report.

2. The Committee met on the 16th February, 1961 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 17th February, 1961.

3. The Members whose resolutions had been included in the List of Business for the 17th February, 1961 had been invited to present their views on the resolutions before the Committee.

Shri Shamrao Vishnu Parulekar attended the sitting.

4. The Committee recommend the allocation of time as follows:-

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| (1) Resolution regarding Prevention of the use of places of religious worship for political propaganda. | 2 hours. |
| (2) Resolution regarding research on the Vedas. | 1½ hours. |
| (3) Resolution regarding Nationalisation of Sugar Industry. | 2 hours. |
| (4) Resolution regarding Documentaries on small scale industries. | 1½ hours. |
| (5) Resolution regarding Funds of Missionary Societies. | 2 hours. |
| (6) Resolution regarding Ceiling on income of individuals. | 2 hours. |

The 16th February, 1961
Maghs 27, 1932 (Saka)

HUKAM SINGH